

**Central Administrative Tribunal Lucknow Bench Lucknow.**  
**Contempt Petition No. 24/2008**  
**In**  
**Original Application No. 496/2007**

This, the 18<sup>th</sup> day of November, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)**  
**Hon'ble Dr. A. K. Mishra, Member (A)**

Ram Prasad aged about 63 Years,  
Son of Late Maiku, resident of House No. 549/36  
Bada Baaaarha, Alambagh District Lucknow.

Applicant

By Advocate Sri L.K. Pathak.

Versus

Sri Chahety Ram ,  
Divisional Railway Manager,  
Northern Railway, Hazratganj,  
Lucknow.

Respondent

By Advocate Sri B.B. Tripathi for Sri M.K. Singh.

Order (Oral)

**By Hon'ble Ms. Sadhna Srivastava Member (J)**

The counsel for the applicant states that respondents have passed order on 27.10.2009 in compliance of order dated 30.11.2007 passed by this Tribunal in O.A. 496/2007. The copy of the order dated 27.10.2009 has been filed along with the application 2352/2009 filed by the respondents. The counsel for the applicant seeks permission to challenge the order dated 27.10.2009 by filing a fresh O.A.

Accordingly, the CCP is dismissed. Notices issued to the respondent is hereby discharged. However, liberty is granted to the applicant to challenge the aforesaid order by filing a fresh O.A.

(Dr. A. K. Mishra)  
Member (A)

(Ms. Sadhna Srivastava)  
Member (J)

Vidya